

Uncorrected/Not for publication 29.11.2021

PK-GS/1A/11.00

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair

.....

(The National Anthem, '*Jana Gana Mana*', was played)

.....

SECRETARY-GENERAL INTRODUCED

MR. CHAIRMAN: Hon. Members, I have great pleasure in introducing to the House the new Secretary-General, Shri P.C. Mody.

Shri Mody joined the Indian Revenue Service (Income Tax) in 1982 and held various important positions in the Government of India, including Principal Chief Commissioner of Income Tax, Ahmedabad and Mumbai. Shri Mody also served as a Member of the Central Board of Direct Taxes (CBDT) and went on to serve as the Chairman of the Board.

During his tenure as Chairman, CBDT, he encouraged and promoted extensive use of technology in the Income Tax Department and constant upgrading of systems culminating into introduction of Faceless Assessment and Faceless Appeals Schemes as well as other projects leading to

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drastic reduction in time taken for processing of income tax returns and issuance of refunds.

Shri Mody has deep insight into jurisprudence and exposure to judicial and quasi-judicial processes having served for nearly 40 years in the Government of India. He assumed charge of the office of the Secretary-General of Rajya Sabha on 12th November, 2021. He is an avid traveller, photophile and music lover.

I welcome Shri P.C. Mody and wish him good luck for his new assignment.

(Ends)

MR. CHAIRMAN: Oath or affirmation.

MEMBERS SWORN

Shrimati Rajani Ashokrao Patil (Maharashtra)

Shri M. Mohamed Abdulla (Tamil Nadu)

Shri K.R.N. Rajeshkumar (Tamil Nadu)

(Followed by PB/1B)

PB-LP/1B/11.05

Dr. Kanimozhi NVN Somu. (Tamil Nadu)

Shri Luizinho Joaquim Faleiro (West Bengal)

(Ends)

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MR. CHAIRMAN: Slogans will not be part of record. It is for the guidance of new Members. Outside, you can say whatever you want; no problem.

OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri Oscar Fernandes, a sitting Member of this House; Shri K. B. Shanappa, Dr. Chandan Mitra, Shri Hari Singh Nalwa, Shrimati Monika Das and Shri Abani Roy, former Members of this House.

(Contd. by 1C/SKC)

SKC-JKR/1C/11.10

MR. CHAIRMAN (contd.): Shri Oscar Fernandes passed away on the 13th of September, 2021, at the age of 80 years.

Born in March, 1941, in the Udupi District of Karnataka, Shri Oscar Fernandes was educated at the M.G.M. College, Udupi.

An agriculturist and social worker, Shri Fernandes was actively involved in projects pertaining to rural housing and relief works. He was a recipient of the Syndicate Agricultural Foundation Award for highest yield in paddy crop and the Karnataka Government State level Award for agriculture. He was a trained performer of '*Yakshagana*', a traditional art

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form of coastal Karnataka and also had learnt the dance form '*Kuchipudi*' apart from having interest in playing musical instruments. He also served as a Member of the Municipal Council of Udupi, from 1972 to 1976.

Shri Fernandes started his legislative career as a Member of the Seventh Lok Sabha and went on to serve as a Member of the Eighth, Ninth, Tenth and Eleventh Lok Sabha. He served as Parliamentary Secretary to the Prime Minister, from January to September, 1985 and as Minister in the Union Council of Ministers holding portfolios of Statistics and Programme Implementation, Youth Affairs and Sports, Overseas Indian Affairs, Labour and Employment and Road Transport and Highways, from 2004 to 2014.

Shri Oscar Fernandes served as a Member of this House representing the State of Karnataka for four terms, from April, 1998 to April, 2004, from July, 2004 to June 2010, from July 2010 to June, 2016 and from July, 2016 till his sad demise. He also served as the Chairman of the Department-related Parliamentary Standing Committee on Human Resource Development, from August, 2009 to June, 2013.

In the passing away of Shri Oscar Fernandes, the country has lost a multi-talented personality, a loveable person, a dedicated social worker, an able administrator and a distinguished parliamentarian.

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Shri K.B. Shanappa passed away on the 9th of May, 2021, at the age of 82 years.

Born in May, 1938, at Shahabad in Gulbarga District of Karnataka, Shri K.B. Shanappa was educated at the Mysore University, Mysore.

A social worker, Shri Shanappa worked assiduously for the welfare of workers and led many workers' struggles championing their rights.

Shri Shanappa started his legislative career as a Member of the Karnataka Legislative Assembly in 1983 and served that Assembly for two terms till 1989. He served as the Minister of Excise and as the Chairman of the Scheduled Castes and Scheduled Tribes Corporation of the Government of Karnataka from 1996 to 2002. Shri Shanappa also served as a Member of the Karnataka Legislative Council from 2012 to 2018.

Shri K.B. Shanappa served as a Member of this House representing the State of Karnataka from April, 2006 to April, 2012.

In the passing away of Shri K.B. Shanappa the country has lost a champion of the rights of workers and an able parliamentarian.

Dr. Chandan Mitra passed away on the 1st of September, 2021, at the age of 66 years.

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Born in December, 1954, at Howrah in the State of West Bengal, Dr. Chandan Mitra was educated at St. Stephen's College, Delhi University, and the Oxford University, United Kingdom.

A journalist, Dr. Mitra started his career with '*The Statesman*' newspaper in Kolkata and went on to serve as the Editor and Managing Director of '*The Pioneer*' newspaper.

His deep interest in social issues and culture enabled Dr. Mitra to develop an all-encompassing and accommodative view of the world around him, a quintessential quality required in journalism. He also gave special attention to issues pertaining to climate change, urban and rural development, heritage and education.

Dr. Chandan Mitra served as a Nominated Member of this House from August, 2003 to August, 2009 and as a Member representing the State of Madhya Pradesh, from June, 2010 to June, 2016. He also served as the Chairman of the Department-related Parliamentary Standing Committee on Commerce.

In the passing away of Dr. Chandan Mitra, the country has lost a veteran journalist and an able parliamentarian.

(Contd. by HK/1D)

HK-AKG/1D/11:15

MR. CHAIRMAN (CONTD.): Shri Hari Singh Nalwa passed away on the 9th of September, 2021, at the age of 88 years.

Shri Hari Singh Nalwa was born in October, 1932 at Ujha village in the Panipat District of Haryana.

An income tax practitioner and an agriculturist, Shri Nalwa was instrumental in setting up of a Girls High School and an Eye Hospital and Research Institute at Panipat, Haryana, with contribution from the public. He was also actively associated with many other development works in villages. An ex-serviceman and a teacher, Shri Nalwa had also served in the Departments of Excise and Taxation of the Government of Haryana.

Shri Nalwa started his legislative career as a Member of the Haryana Legislative Assembly and served that Assembly for two terms.

Shri Hari Singh Nalwa served as a Member of this House representing the State of Haryana for two terms from March, 1980 to April, 1982 and again from April, 1982 to April, 1988.

In the passing away of Shri Hari Singh Nalwa, the country has lost a dedicated social worker and an able parliamentarian.

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Shrimati Monika Das passed away on the 7th of November, 2021, at the age of 82 years.

Born in 1939, at Dhaka (*now in Bangladesh*), Shrimati Monika Das was educated at the Karnataka University, Dharwad.

A social worker, Shrimati Das worked assiduously for the welfare and upliftment of the downtrodden and deprived sections of the society. She was actively involved in public health activities and in improving the living conditions of slum dwellers. Shrimati Das also served as the Founder President of Progressive Art Circle, Hubli, Dharwad.

Shrimati Monika Das served as a Member of this House representing the State of Karnataka from April, 1980 to April, 1986.

In the passing away of Shrimati Monika Das, the country has lost a dedicated social worker and also a good parliamentarian.

Shri Abani Roy passed away on the 25th of November, 2021, at the age of 82 years.

Shri Abani Roy was born in March, 1939, at Prayagraj in Uttar Pradesh.

A social worker, Shri Roy was an ardent champion of the rights of the workers and worked assiduously for the welfare of the working classes. He

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also served as nominated Councillor of the erstwhile Corporation of Calcutta from 1978 to 1980.

Shri Abani Roy served as a Member of this House representing the State of West Bengal for three consecutive terms from March, 1998 to August, 2011.

In the passing away of Shri Abani Roy, the country has lost a champion of the rights of workers and an able parliamentarian.

We deeply mourn the passing away of Shri Oscar Fernandes, Shri K.B. Shanappa, Dr. Chandan Mitra, Shri Hari Singh Nalwa, Shrimati Monika Das and Shri Abani Roy.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

As a mark of respect to the memory of Shri Oscar Fernandes, sitting Member of this House, the House stands adjourned for one hour.

The House then adjourned at twenty minutes past eleven of the clock.

(12.00 P.M.-1.00 P.M. - Proceedings & Question Hour)

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VKK-RK/1J/2.00

The House reassembled at two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: The Farm Laws Repeal Bill, 2021. Shri Narendra Singh Tomar to move a motion for consideration of the Farm Laws Repeal Bill, 2021. ...(Interruptions)...

श्री मो. नदीमुल हक : सर, डिस्कशन का क्या हुआ? ...(व्यवधान)...

جناب محمد ندیم الحق: سر، ڈسکشن کا کیا ہوا؟----(مداخلت)----

THE FARM LAWS REPEAL BILL, 2021

कृषि एवं किसान कल्याण मंत्री (श्री नरेन्द्र सिंह तोमर) : महोदय, मैं प्रस्ताव करता हूँ :

कि लोक सभा द्वारा यथा पारित कृषक (सशक्तिकरण और संरक्षण) कीमत आश्वासन और कृषि सेवा पर करार विधेयक, 2020, कृषक उपज व्यापार और वाणिज्य (संवर्धन और सरलीकरण) विधेयक, 2020, आवश्यक वस्तु (संशोधन) विधेयक, 2020 का निरसन और आवश्यक वस्तु अधिनियम, 1955 का संशोधन करने वाले विधेयक पर विचार किया जाए। ...(व्यवधान)...

The question was proposed.

श्री उपसभापति : माननीय एलओपी ...(व्यवधान)... Motion moved.

...(Interruptions)...

नेता विरोधी दल (श्री मल्लिकार्जुन खरगे) : सर, यह The Farm Laws Repeal Bill, 2021 है न?

श्री उपसभापति : जी।

श्री मल्लिकार्जुन खरगे : सर, हम सदन के सारे मेम्बर्स इस repeal bill का स्वागत करते हैं, कोई भी इसके विरोध में नहीं है, क्योंकि यह किसानों का मुद्दा है।

...(व्यवधान)...

पर्यावरण, वन और जलवायु परिवर्तन मंत्री (श्री भूपेन्द्र यादव) : सर, खरगे साहब बहुत सम्मानित व्यक्ति हैं, विपक्ष के नेता हैं, पर संसदीय नियम यह है ...(व्यवधान)...

सर, पहले मोशन मूव तो होने दीजिए। ...(व्यवधान)...

...(व्यवधान)...

श्री उपसभापति : मोशन मूव हो गया है। ...(व्यवधान)...

श्री भूपेन्द्र यादव : मैं खरगे साहब का सम्मान करता हूँ। ...(व्यवधान)...

कराइए। ...(व्यवधान)...

श्री उपसभापति : एक बार एलओपी को बोलने दीजिए, तब मैं एलाउ करता हूँ।

...(व्यवधान)...

श्री मल्लिकार्जुन खरगे : सर, आपने मुझे इस सदन में अपने विचार रखने की परमिशन दी, इसके लिए आपका धन्यवाद।

सर, जो तीन काले कानून थे, उनके बारे में क्या प्रतिक्रिया हो रही है, उन्हें देश में किस ढंग से स्वीकार किया जा रहा है, यह सब मालूम होने के बाद आखिर सरकार

ने वे तीनों बिल वापस लिए हैं। अब वापस लेने के बाद, मेरी उनसे यह गुज़ारिश है कि ठीक है, एक साल, तीन महीने के बाद आपको ज्ञान प्राप्त हुआ और आपने बिल्स को वापस लिया ...(व्यवधान)...

श्री नरेश गुजराल : सौ-सौ लोग मरे। ...(व्यवधान)...

श्री मल्लिकार्जुन खरगे : मर रहे हैं। ...(व्यवधान)...

श्री उपसभापति : प्लीज़, प्लीज़ ...(व्यवधान)...

प्रो. मनोज कुमार झा : शहीद हुए हैं, मरे नहीं हैं। ...(व्यवधान)...

श्री मल्लिकार्जुन खरगे : लेकिन आपको मालूम है कि इस किसान आंदोलन से directly-indirectly इस सदन के सभी सदस्य जुड़े हुए हैं और सभी ने मदद की है। लेकिन हुआ क्या? जिन बिल्स के लिए, जो बिल्स यहाँ प्रस्तावित किए गए, उस वक्त सभी सदस्यों ने, चाहे वह लोअर हाउस हो, अपर हाउस हो या एनजीओज़ और किसान संगठन हों, सभी ने उनका विरोध किया। उन्होंने कहा कि ये बिल्स किसानों के हित में नहीं हैं, किसानों के विरोध में हैं। इनसे किसानों को कोई फायदा नहीं होगा, इसलिए इन बिल्स को आप वापस लीजिए, इसे लेकर एक साल, तीन महीने से agitation चल रहा था।

(1के/डीएस पर जारी)

DS-BHS/2.05/1K

श्री मल्लिकार्जुन खरगे (क्रमागत) : फिर भी, सरकार नहीं मानी। आखिर में, एक ऐसा वक्त आया जब सारे देश में इस कानून के खिलाफ एक माहौल बन गया और उसका result by-elections में भी थोड़ा इधर-उधर महसूस हुआ। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please wind up. ...(Interruptions)... Please. ...(Interruptions)...

श्री मल्लिकार्जुन खरगे : बस, दो मिनट। उसके बाद, पाँच स्टेट्स में चुनाव हैं। उनके परिणाम भी वे पहले से सोच चुके हैं कि जब by-elections में ऐसा परिणाम है, तो फिर पाँच स्टेट्स में इसका परिणाम क्या होगा? तब इनके ध्यान में यह आया।

...(व्यवधान)... सर, 700 लोग बॉर्डर्स पर मर चुके हैं।...(व्यवधान)... 700 किसान मर चुके हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please. ...(Interruptions)... माननीय एल. ओ.पी. साहब, मैंने आपको दो मिनट का समय दिया था। Please. ...(Interruptions)... माननीय कृषि मंत्री जी। ...(व्यवधान)...

श्री मल्लिकार्जुन खरगे : मैं अपनी बात पूरी कर लेता हूँ। ...(व्यवधान)...

श्री उपसभापति : मैंने आपको दो मिनट का समय दिया था, आपने लगभग चार मिनट बोला। ...(व्यवधान)... Please. ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, I am on a point of order. ...(Interruptions)...

श्री उपसभापति : माननीय कृषि मंत्री जी, अब आपकी बात रिकॉर्ड पर जाएगी।

...(व्यवधान)...

श्री मल्लिकार्जुन खरगे : * (समाप्त)

कृषि एवं किसान कल्याण मंत्री (श्री नरेन्द्र सिंह तोमर) : माननीय उपसभापति महोदय, भारत सरकार ये तीनों कृषि सुधार बिल किसानों की भलाई के लिए लायी थी, लेकिन हम सब लोगों को इस बात का दुःख है कि कई बार प्रयत्न करने के बावजूद भी-- कांग्रेस पार्टी के लोग अपने घोषणा-पत्र में इसको रखने के बाद भी इस पर दोहरा रुख अपनाते रहे हैं। ...(व्यवधान)...

श्री उपसभापति : केवल आपकी बात ही रिकॉर्ड पर जा रही है। ...(व्यवधान)...

माननीय मंत्री जी, अपने विचार बहुत संक्षेप में रखें। ...(व्यवधान)...

श्री नरेन्द्र सिंह तोमर : हम किसान संगठनों से चर्चा के वक्त उनको समझाने में सफल नहीं हुए, इसलिए प्रधान मंत्री जी ने ऐतिहासिक बड़प्पन का परिचय दिया और गुरु नानक देव जी के पावन 'प्रकाश पर्व' पर उन्होंने इनको वापस लेने की घोषणा की।
...(व्यवधान)... यह प्रधान मंत्री जी की कथनी और करनी की एकरूपता का परिचायक है कि इन बिलों को repeal करने के लिए हम यहाँ आए हुए हैं। ...(व्यवधान)...सत्ता पक्ष भी तैयार है और opposition भी माँग करता रहा है। ...(व्यवधान)... इसलिए इस पर कोई भी विषय आगे बढ़ाने की जरूरत नहीं है, चर्चा की जरूरत नहीं है।
...(व्यवधान)... मैं समझता हूँ कि विधेयक को पारित किया जाए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: The question is:

That the Bill to repeal the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Act, 2020, the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020, the Essential Commodities (Amendment) Act, 2020 and to amend the Essential Commodities Act, 1955, as passed by Lok Sabha, be taken into consideration.

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill. ...(Interruptions)...

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY CHAIRMAN: Shri Narendra Singh Tomar to move that the Bill be passed. ...(Interruptions)...

श्री नरेन्द्र सिंह तोमर : महोदय, मैं प्रस्ताव करता हूँ:

कि विधेयक को पारित किया जाए।

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The question was put and the motion was adopted.

(Ends)

MR. DEPUTY CHAIRMAN: The House stands adjourned for thirty minutes.

**The House then adjourned at nine minutes
past two of the clock.**

RL-MZ/2.35/1L

**The House reassembled at thirty-eight minutes past two of the clock,
THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) in the Chair**

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Since some important discussions are going on, so, we will have to give some more time for the discussion. ...(Interruptions)... So, the House stands adjourned for thirty minutes more.

**The House then adjourned at thirty-nine minutes
past two of the clock.**

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DC-MKG/1M/3.05

The House reassembled at nine minutes past three of the clock,

MR. DEPUTY CHAIRMAN in the Chair

MR. DEPUTY CHAIRMAN: The Parliamentary Affairs Minister, please.

...(Interruptions)...

श्री नरेश गुजराल : सर, जो 700 किसान मरे हैं, उन्हें श्रद्धांजलि देनी चाहिए।

..(व्यवधान)...

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI):

Sir, with your kind permission, I move the following...

SHRI TIRUCHI SIVA: Sir, I am on a point of order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Tiruchi Siva is on a point of order.

...(Interruptions)... Hon. Minister, please wait for one minute. Hon.

Minister, please. ...(Interruptions)... Please, one minute. Tiruchi Sivaji is

on a point of order.

SHRI TIRUCHI SIVA: Thank you, Mr. Deputy Chairman, Sir. Earlier also when the Bill was to be passed, I wanted to raise a point of order, but I could not attract the attention of the Chair.

(Contd. by DPS/1N)

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DPS-DN/1N/3.10

SHRI TIRUCHI SIVA (CONTD.): Sir, the simple thing is that there is a Supplementary List of Business that was taken up regarding the Repeal of the Farm Bills. I don't want to go into the merits of the Bill. But, this was without time being allocated in the BAC. Has there been any precedent of taking a Bill without allocating time, by way of bringing in a Supplementary List of Business?

MR. DEPUTY CHAIRMAN: Thank you. Now, we have other items of Business; so your point of order is over. ...(Interruptions)...

SHRI TIRUCHI SIVA: Please make it clear. ...(Interruptions)... Sir, give the ruling. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Hon. Minister, please speak...
...(Interruptions)... सिर्फ माननीय मंत्री जी का बयान ही रिकॉर्ड पर
जाएगा।...(व्यवधान)...

MOTION RE. SUSPENSION OF MEMBERS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI):

Sir, I move:-

That this House takes cognisance and strongly condemns the utter disregard to the authority of the Chair, complete abuse of rules

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of the House persistently thereby wilfully obstructing the Business of the House through their unprecedented acts of misconduct, contemptuous, unruly, and violent behaviour and intentional attacks on security personnel on the last day of 254th Session of Rajya Sabha (Monsoon Session) i.e., 11th August, 2021 thereby lowering the dignity of and bringing disrepute to this august House by the following Members and resolves, for above compelling reasons to suspend these Members from the service of the House for the remainder of the 255th Session under rule 256 of Rules of Procedure and Conduct of Business in the Council of States (Rajya Sabha):

1. Shri Elamaram Kareem, CPI (M);
2. Shrimati Phulo Devi Netam, INC;
3. Shrimati Chhaya Verma, INC;
4. Shri Ripun Bora, INC;
5. Shri Binoy Viswam, CPI;
6. Shri Rajmani Patel; INC;
7. Ms. Dola Sen, AITC;
8. Shrimati Shanta Chhetri, AITC;
9. Shri Syed Nasir Hussain, INC;
10. Shrimati Priyanka Chaturvedi, Shiv Sena;
11. Shri Anil Desai, Shiv Sena; and
12. Shri Akhilesh Prasad Singh, INC.

The question was put and the motion was adopted.

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MR. DEPUTY CHAIRMAN: Shri Elamaram Kareem, CPI (M); Shrimati Phulo Devi Netam, INC; Shrimati Chhaya Verma, INC; Shri Ripun Bora, INC; Shri Binoy Viswam, CPI; Shri Rajmani Patel, INC; Ms. Dola Sen, AITC; Shrimati Shanta Chhetri, AITC; Shri Syed Nasir Hussain, INC; Shrimati Priyanka Chaturvedi, Shiv Sena; Shri Anil Desai, Shiv Sena; and Shri Akhilesh Prasad Singh, INC are suspended for the remaining part of the current Session. ...(Interruptions)...

(Ends)

MR. DEPUTY CHAIRMAN: The House stands adjourned to meet at 11.00 hours on Tuesday, the 30th November, 2021.

The House then adjourned at twelve minutes past three of the clock till eleven of the clock on Tuesday, the 30th November, 2021.